

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-104/2001/7011/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Shabnom Choudhury.
District & Sessions Judge,
Bajali, Pathsala.

Dated Guwahati, the 18th August, 2022.

Sub:- **Casual leave.**

Ref:- Your letter No. DJ/BJA/2022/750 dtd. 17.08.2022.

Madam,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 20.08.2022 along with station leave permission from the evening of 18.08.2022 till the morning of 22.08.2022**, has been granted. The C.J.M., Bajali, Pathsala and in her absence the J.M.F.C., Bajali, Pathsala will remain in charge of your Court and office during your absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-104/2001/7012/A, dated 18.08.2022

Copy to:

1. ✓ The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)